

[Translation]

**Conversion of Land Use :**

1360. SHRI KISHAN SINGH SANGWAN : Will the Minister of URBAN AFFAIRS & EMPLOYMENT be pleased to state:

(a) the details of approved cases for conversion of land use in Delhi;

(b) the stipulated time for according the permission for conversion of land use is fixed;

(c) whether any cases of conversion of land use are pending for which the permission have not been accorded within the stipulated time; and

(d) if so, the reasons therefor?

THE MINISTER OF URBAN AFFAIRS AND EMPLOYMENT (SHRI RAM JETHMALANI) : (a) Delhi Development Authority has reported that during the period from 1.8.90 to May, 1998, 64 cases of change of land use in the MPD-2001 have been notified.

(b) The Delhi Development Act does not stipulate any time for according permission in this regard.

(c) and (d) Does not arise.

However, there are 8 cases which are under process for change of land use.

**Introduction of Delhi-Bareilly-Lucknow Shatabdi Express**

1361. SHRI RAJVEER SINGH : Will the Minister of RAILWAYS be pleased to state:

(a) whether there is any proposal to introduce Delhi-Bareilly-Lucknow Shatabdi Express; and

(b) if so, the time by which a final decision is likely to be taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK) : (a) No, Sir.

(b) Does not arise.

[English]

**Development of Roads in Rural Areas**

1362. SHRI S.S. OWAISI : Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state:

(a) whether the Government propose to provide additional assistance for the construction and matalization of roads in Andhra Pradesh;

(b) if so, the details thereof;

(c) whether the Government propose to connect all the villages by roads in the country during Ninth Plan;

(d) if so, the details thereof; and

(e) the target fixed for Eighth Plan and achievements made in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI BABAGOUDA PATIL) : (a) and (b) There is no proposal to provide additional assistance for the construction and matalization of roads in Andhra Pradesh.

(c) and (d) Ninth Plan has not yet been finalised.

(e) The Eighth Five Year Plan envisaged linking of all villages with population 1000 & above under the Minimum Needs Programme. Based on available information about 85% of such villages in the country are estimated to have been connected by all weather roads by the end of 1995-96.

[Translation]

**Installation of Substandard Radars**

1363. SHRI MOHAMMAD ALI ASHRAF FATMI : SHRI MADHAVRAO SCINDIA :

Will the Minister of CIVIL AVIATION be pleased to state :

(a) whether the radars installed at different airports do not fulfil the international standards;

(b) if so, the reaction of the Government in this regard;

(c) whether responsibility has been fixed for installing such sub-standard radars; and

(d) if so, the details thereof?

THE MINISTER OF CIVIL AVIATION (SHRI ANANTH KUMAR) : (a) No, Sir. All the radars installed at different airports in the country are of international standards and fully meet ICAO requirements.

(b) to (d) Do not arise.

**A.I. Flights from Ranchi**

1364. SHRI RAM TAHAL CHAUDHARY : Will the Minister of CIVIL AVIATION be pleased to state:

(a) Whether the Government have started a daily flight of Indian Airlines from Ranchi to Delhi and from Ranchi to Mumbai;

(b) if so, the details thereof : and

(c) if not, the reasons therefor ?